## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(CAA)253 (PB)/2017

## IN THE MATTER OF:

Compact Colonisers Pvt. Ltd. And Jindal Exports Ltd.

Applicant/petitioner

## Order under Section 230-232 of the Companies Act

Order delivered on 28.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner:

Mr. Suman Kumar, Adv.

For the Income Tax Deptt.

Ms. Easha Kadian, Proxy Counsel for

Ms. Lakshmi Gurung, Standing Counsel

For the OL, Delhi

Mr. Amish Tandon, Mr. Ajeyo Sharma, Advs.

ORDER

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Order reserved.

(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

28.11.2017 V. Sethi